

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No- F.26(90)Nyay/2018

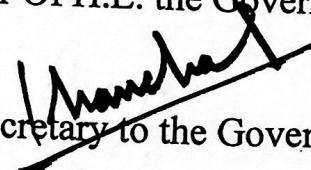
Date

15 APR 2019

NOTIFICATION


In this Office even Number Notification dated 25.03.2019 On serial No. 20 in column no 3 at point no 1, Additional Sessions Judge, Jalore' be substituted with 'Sessions Judge, Jalore'.

By Order Of H.E. the Governor


Principal Secretary to the Government

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary, H.E. the Governor, Government of Rajasthan.
2. Principal Secretary to Hon'ble Chief Minister, Government of Rajasthan.
3. Special Assistant to Hon'ble Law Minister, Government of Rajasthan.
4. Chief Secretary, Government of Rajasthan.
5. Registrar General, Rajasthan High Court, Jodhpur.
6. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
7. All District Collector/ All Superintendent of Police, Rajasthan.
8. All District & Session Judge/ Chief Judicial Magistrate, Rajasthan.
9. All Concern Courts.
10. Director General, Police/ Jail, Rajasthan, Jaipur.
11. Law Secretary, Litigation, Government Secretariat, Jaipur.
12. Director, Prosecution, Government Secretariat, Jaipur.
13. Director, Department of Printing & Stationery, Rajasthan Jaipur for Publication in gazette (With C.D.)
14. Director, Department of Public Relation and Information.
15. Programmer, Law & Legal Affairs Department.
16. Guard File.


15-4-19
Joint Secretary to the Government